

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 77/241-242/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016.

NAME OF THE COMPANY: Sh. Gurpal Singh

Vs.

M/s Simbhaoli Sugars Ltd.

SECTION OF THE COMPANIES ACT: u/s 241/242 of Companies Act, 2013.

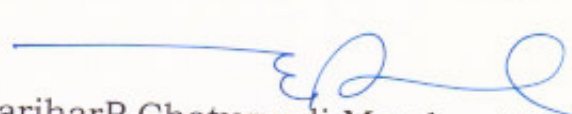
Sl. No.	Name	Designation	Representation	Signature
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|------------------------|-------------------------------------|--|--------------------------|--|
| 1. | Mr. Jeenuh Negath Adv | |] Petitioners Handled By | |
| 2. | Mr. Rajesh Kumar Agarwal | | | |
| Order dated 25.10.2016 | | | | |
| 3. | Mr. Raghu Mangar, Adv. | | Respondents 1 to 5 | |
| 4. | Mr. Rohan Gupta, | | Respondents no 1-5. | |

CP. No. 77/ 241- 241/ALD/ 2016 Sh. Gurpal Singh vs M/s Simbhaoli Sugars Ltd.

At request of counsel for petitioner, time for rejoinder is extended for 18.11.2016.
Interim orders to continue till 18.11.2016.


V. S. R. Avadhani, Member(Judicial)


Harihar P. Chaturvedi, Member (Judicial)

Dated: 25.10.2016